

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Lanco Babandh Power Limited Date of Commencement of Liquidation: 27-11-2019; List of Stakeholders as on Date: 20-01-2020; Name of IP: Mr. Sanjay Gupta; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				68752076				NA
2	Liquidation costs incurred till date				26666649				NA
3	Secured financial creditors	15	133247645948	15	133247596387	0	49561		Annexure 3
4	Unsecured financial creditors	0	0	0		0	0		NA
5	Operational creditors (Workmen)	0	0	0		0	0		NA
6	Operational creditors (Employees)	3	3542839	3	3542839	0	0		Annexure 6
7	Operational creditors (Government Dues)	5	3516253327	5	3516253327	0	0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	19923120	2	19923120	0	0		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)					0	0		NA
Total		25	136787365234	25	136882734398	0	49561	0	